

RIES LTD.

ate, Panchkula- 134113
: L18101HR1993PLC033167)

ER ENDED 31st DECEMBER, 2022

STANDALONE		(Rs. in lakhs)		
Quarter Ended		Year To Date		Year Ended
31-Dec-21 Unaudited	30-Sep-22 Unaudited	31-Dec-22 Unaudited	31-Dec-21 Unaudited	31-Mar-22 Audited
5,25.00	3,74.72	1,246.81	1,494.04	2130.90
32.27	(54.92)	(111.77)	89.06	160.55
32.27	(54.92)	(111.77)	89.06	160.55
32.27	(61.37)	(118.22)	88.16	145.62
31.26	(64.37)	110.99	84.65	141.85
er Comprehensive Income (after tax)				
826.87	826.87	826.87	826.87	826.87
-	-	-	-	916.99
ar.				
0.38	(0.78)	(1.34)	1.02	1.72
0.38	(0.78)	(1.34)	1.02	1.72

lit Committee and thereafter approved and taken on record by the
the above Consolidated/standalone results for the quarter ended

AM Textiles and Knitwears Ltd.).

Companies ("Indian Accounting Standards") (Amendment) Rules,
red in accordance with the recognition & measurements principals
other accounting principles generally accepted.
ng and other Disclosure Requirement) Regulations 2015. The full
e at www.uniroyalgroup.com.

& CO.
nstants
rioritor
31619
6816N

For Uniroyal Industries Ltd.
(Akhil Mahajan) Executive Director
DIN : 00007598
As per our attached report of even date



TATA POWER

(Corporate Contracts Department)
Sahar Receiving Station, Near Hotel Leela, Andheri (E);
Mumbai 400 059, Maharashtra, India
(Board Line: 022-67173188) CIN: L28920MH1919PLC000567

NOTICE INVITING EXPRESSION OF INTEREST

The Tata Power Company Limited on behalf of Industrial Energy Limited hereby invites Expression of Interest at 1 X 120 MW unit (PH # 7) of Captive Power Plant at Jojobera, Jamshedpur for:

Supply and Supervision of erection, testing and commissioning of Unit Auxiliary Transformer (UAT) (16/20 MVA, 11/6.9 kV) and Service Transformers (2.5 MVA-Oil filled type and 1 MVA, 2 MVA-Dry type, 6.6/0.433 kV). Package Ref no. CC22ABK014. For details of requirement, please visit Tender section of our website (URL: <https://www.tatapower.com/tender/tenderlist.aspx>). Eligible vendors willing to participate may submit their expression of interest latest by 24th Feb 2023.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR RICHA INDUSTRIES LIMITED

Textile Unit at Plot No. 29, DLF Industrial Area, Phase-II,
Faridabad 121003 Haryana
PEB manufacturing unit at Kashipur, Uttarakhand
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with CIN/ PAN	Richa Industries Limited CIN-L17115HR1993PLC032108 PAN-AAACR7943J
2.	Address of the registered office	Plot No 29, DLF Industrial Area, Phase-II, Faridabad 121003 Haryana
3.	URL of website	-----Nil-----
4.	Details of place where majority of fixed assets are located	Faridabad Haryana Kashipur, Uttarakhand
5.	Installed capacity of main products/ Services	Can be sought by sending a request to Resolution Professional at irpricha@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Can be sought by sending a request to Resolution Professional at irpricha@gmail.com
7.	Number of employees/ workmen	350
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending a request to Resolution Professional at irpricha@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending a request to Resolution Professional at irpricha@gmail.com
10.	Last date for receipt of expression of interest	02.03.2023
11.	Date of issue of provisional list of prospective resolution applicants	12.03.2023
12.	Last date for submission of objections to provisional list	17.03.2023
13.	Process email id to submit EOI	irpricha@gmail.com

Date : 15.02.2023

Place: Mohali

Sd/-
Arvind Kumar
Resolution Professional
Registration Number: IBB/I/A-001/IP-P00178/2017-2018/10357
Richa Industries Limited
Email: irpricha@gmail.com
Address: D-190, 3rd Floor, Sector-74, Phase-8B, Mohali-160071



EQUITAS SMALL FINANCE BANK LTD (FORMERLY KNOWN AS EQUITAS FINACNE LTD)

Registered Office : No.769, Spencer Plaza, 4th Floor, Phase-II, Anna Salai, Chennai - 600002.
Phone No. 044-42995000, 044-42995050

POSSESSION NOTICE (U/s. Rule 8(1) - for Immovable Property)

Whereas the undersigned being the Authorized Officer of M/s. Equitas Small Finance Bank Limited, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest [Act, 2002 (54 of 2002)] and in exercise of powers conferred under section 13(12) read with [Rule 3] of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the below mentioned Borrowers to repay the total outstanding amount mentioned in the notice being within 60 days from the date of receipt of the said notice. Since the below mentioned Borrowers having failed to repay the below stated amount within the stipulated time, notice is hereby given to the below mentioned borrowers and the public in general that, the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the said Act read

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR RICHA INDUSTRIES LIMITED

Textile Unit at Plot No. 29, DLF Industrial Area, Phase-II,
Faridabad 121003 Haryana
PEB manufacturing unit at Kashipur, Uttarakhand
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with CIN/ PAN	Richa Industries Limited CIN-L17115HR1993PLC032108 PAN-AAACR7943J
2.	Address of the registered office	Plot No 29, DLF Industrial Area, Phase-II, Faridabad 121003 Haryana
3.	URL of website	---Nil---
4.	Details of place where majority of fixed assets are located	Faridabad Haryana Kashipur, Uttarakhand
5.	Installed capacity of main products/ Services	Can be sought by sending a request to Resolution Professional at irpricha@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Can be sought by sending a request to Resolution Professional at irpricha@gmail.com
7.	Number of employees/ workmen	350
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending a request to Resolution Professional at irpricha@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending a request to Resolution Professional at irpricha@gmail.com
10.	Last date for receipt of expression of interest	02.03.2023
11.	Date of issue of provisional list of prospective resolution applicants	12.03.2023
12.	Last date for submission of objections to provisional list	17.03.2023
13.	Process email id to submit EOI	irpricha@gmail.com

Sd/-

Arvind Kumar

Resolution Professional

Registration Number: IBB/IPA-001/IP-P00178/2017-2018/10357

Richa Industries Limited

Email: irpricha@gmail.com

Date : 15.02.2023

Place: Mohali

Address: D-190, 3rd Floor, Sector-74, Phase-8B, Mohali-160071

SHALIMAR WIRES INDUSTRIES

CIN : L74140WB1996PLC081

Registered Office : 25, Ganesh Chandra Avenue

Tel : 91-33-22349308/09/10, Fax : 91-33

E mail id : kejrwal@shalimarwires.com, website :

STATEMENT OF UNAUDITED FINANCIAL RESULTS QUARTER AND NINE MONTH ENDED 31ST

Sl. No.	Particulars	3 months ended (31/12/2022) Unaudited
1	Total Income from Operations	3,032
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	106
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	106
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	106
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	106
6	Equity Share Capital	855
7	Earnings Per Share (of Rs. 2/- each) (for continuing and discontinued operations) -	
	Basic:	0
	Diluted:	0

Notes :

The above is an extract of the detailed format of unaudited Financial Results of the Company ended 31st December, 2022 filed with the Stock Exchanges under Regulation 33 of the SEBI Regulations, 2015. The full format of the Quarterly Financial Results of the Company are available on the Company's website.

Kolkata

14th February, 2023

ROYAL CUSHION VINYL PRODUCTS

Regd. Office : 60 CD Shlok Govt. Ind. Estate, Charkop, Kandivali (W)

CIN: L24110MH1983PLC031395

EXTRACT OF FINANCIAL RESULTS FOR THE QUARTER & NINE MONTHS

Sr. No.	Particulars	Quarter ended		
		31.12.2022 (Unaudited)	30.09.2022 (Unaudited)	31.12.2021 (Unaudited)
1	Total income from operations (net)	1228.01	3,044.50	1,856.00
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(280.96)	1,108.69	(516.00)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(280.96)	1,108.69	(516.00)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(280.96)	1,108.69	(516.00)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(280.96)	1,108.56	(516.00)
6	Paid up Equity Share Capital	1,206.72	1,206.72	1,206.72
7	Reserves (excluding Revaluation Reserve as shown in Audited Balance Sheet of previous year)	-	-	-
8	Net Worth	-	-	-
9	Earnings Per Share (before and After extraordinary items) (of Rs.10/- each) :			
	(a) Basic	(2.33)	9.19	(4.28)
	(b) Diluted	(2.33)	9.19	(4.28)

NOTES :

- The above unaudited financial results have been reviewed by the Audit Committee of the company in their respective meeting held on 14/02/2023.
- Figures of the previous periods have been regrouped / reclassified / rearranged wherever necessary.
- The above is the extract of the detailed formats of financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulation, 2015. The full format of the financial results of the Company are available on the stock exchange website i.e. www.bseindia.com and on the Company's website.

For

- सेवा में,
1. श्रीमती निमिषा देवी पत्नी केशव कुमार
हाउस नंबर 360, खसरा नंबर 402, गली नंबर 6, ओम साई एन्क्लेव, ग्राम-चिपियाना बुजुर्ग परगना, तहसील दादरी जिला गौतम बुद्ध नगर उत्तर प्रदेश-201009
2. श्री केशव कुमार (सह-उधारकर्ता)
हाउस नंबर 360, खसरा नंबर 402, गली नंबर 6, ओम साई एन्क्लेव, ग्राम-चिपियाना बुजुर्ग परगना, तहसील दादरी जिला गौतम बुद्ध नगर उत्तर प्रदेश-201009
3. मनोज कुमार पुत्र सरमन सिंह (गारंटर), मकान नंबर-60, पंचकूला तृतीय, ग्राम-छपरोला, जिला गौतम बुद्ध नगर, उत्तर प्रदेश, 201009
नंबर 1 एवं 2, आपने हमारी शाखा से निम्नलिखित संपत्ति को गिरवी रखने की जमानत पर श्रीमती निमिषा देवी पत्नी केशव कुमार ने आवास ऋण लिया है। रुपये राशि रु. 11,09,476 /- (रुपय ग्यारह लाख नौ हजार चार सौ छिहत्तर मात्र) 02.02.2023 को कैन फिन होम्स लिमिटेड को अनुबंधित दर पर मविध्य के ब्याज व अन्य व्यय के साथ देव है।

बंधक रखी जाति का विवरण

मकान सं. 360, खसरा सं. 406, गली सं. 6, ओम साई एन्क्लेव ग्राम चिपियाना बुजुर्ग परगना एवं तहसील दादरी जिला गौतम बुद्ध नगर उत्तर प्रदेश-201009
सम्पत्ति की चौहद्दी निम्नानुसार:

उत्तर: प्लॉट सं. 359 दक्षिण: प्लॉट सं. 360

पूर्व: अन्य प्लॉट पश्चिम: 15 फुट रोड

आप को सरकारी ऐक्ट, 2002 की धारा 13(2) के अधीन पंजीकृत मांग सूचना क्रमांक 1 एवं 2 को प्रेषित की गई थी। परंतु सूचना बिना सुपुर्दीगी वापस प्राप्त की जा चुकी है। अतएव अघोहस्ताक्षरी ने उक्त अधिनियम के अनुसार उक्त कर्जदार/रों के अंतिम ज्ञात पते के परिसर पर चप्पा करवा दी है। अतः समाचार पत्र में यह सूचना प्रकाशित की जा रही है। चूंकि आप मंजूरी की शर्तों का पालन करने में असफल रहे हैं, अतः यह खाता एनएचबी के दिशानिर्देशों के अनुसार दिनांक 29.01.2023 को गैर निष्पादक आर्स्टि के रूप में वर्गीकृत किया जा चुका है। एतद्वारा आपसे उपरोक्त राशि का भुगतान दिनांक 02.02.2023 से उस पर संविदा दर पर ब्याज सहित इस सूचना के प्रकाशन की तिथि से 60 दिन के भीतर करने की मांग की जाती है, जिसमें विफल रहने पर अघोहस्ताक्षरी सरकारी ऐक्ट के अधीन उपरोक्त प्रतिभूति प्रवर्तित करने के लिए कार्यवाही प्रारंभ करने हेतु बाध्य होगा। इसके अतिरिक्त कर्जदारों/गारंटरों का ध्यान, प्रत्यभूत आस्तियों को छुड़ाने के लिए उपलब्ध समय के संबंध में, अधिनियम की धारा 13 की उप-धारा (8) के प्रावधान की ओर आकृष्ट किया जाता है।

दिनांक: 14.02.2023

स्थान: गाजियाबाद

हस्ता./-

प्राधिकृत अधिकारी

कैन फिन होम्स लिमिटेड

फॉर्म-जी

ऋचा इंडस्ट्रीज लिमिटेड के लिए अभिरूचि की अभिव्यक्ति हेतु आमंत्रण
टेक्सटाइल यूनिट स्थित प्लॉट नंबर 29, डीएलएफ इंडस्ट्रियल एरिया, फेज- II, फरीदाबाद
121003 हरियाणा

पीईबी मैनुफैक्चरिंग यूनिट स्थित काशीपुर, उत्तराखंड
(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कारपोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया) विनियमों, 2016 के विनियम 36ए (1) के अधीन)

संबंधित विवरण

1.	सीआईएन/पेन के साथ कारपोरेट देनदार का नाम	ऋचा इंडस्ट्रीज लिमिटेड CIN- L17115HR1993PLC032108 PAN-AAACR7943J
2.	पंजीकृत कार्यालय का पता	प्लॉट नंबर 29, डीएलएफ इंडस्ट्रियल एरिया, फेज- II, फरीदाबाद 121003 हरियाणा
3.	वेबसाइट का यूआरएल	निल
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	फरीदाबाद हरियाणा काशीपुर, उत्तराखंड
5.	मुख्य उत्पाद/सेवाओं की स्थापित क्षमता	irpricha@gmail.com पर निवेदन भेजने द्वारा प्रस्ताव पेशेवर से मांगा जा सकता है
6.	पिछले वित्तीय वर्ष में बेचे गए "मुख्य उत्पाद/सेवाओं की मात्रा और मूल्य	irpricha@gmail.com पर निवेदन भेजने द्वारा प्रस्ताव पेशेवर से मांगा जा सकता है
7.	कामगार/कर्मचारियों की संख्या	350
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया के बाद की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध है:	irpricha@gmail.com पर निवेदन भेजने द्वारा प्रस्ताव पेशेवर से मांगा जा सकता है
9.	कोड की धारा 25(2)(एच) के अधीन प्रस्ताव आवेदकों के लिए पात्रता उपलब्ध है	irpricha@gmail.com पर निवेदन भेजने द्वारा प्रस्ताव पेशेवर से मांगा जा सकता है
10.	अभिरूचि की अभिव्यक्ति की प्राप्ति की अंतिम तिथि	02.03.2023
11.	प्रस्तावित प्रस्ताव आवेदकों की अंतिम सूची जारी करने की तिथि	12.03.2023
12.	अंतिम सूची पर आपत्तियों के प्रस्तुतिकरण की अंतिम तिथि	17.03.2023
13.	ईओआई प्रस्तुत करने की प्रक्रिया ईमेल आईडी	irpricha@gmail.com

हस्ता./-

अरविंद कुमार

प्रस्ताव पेशेवर

पंजी. नं.: IBB/PA-001/IP-P00178/2017-2018/10357

ऋचा इंडस्ट्रीज लिमिटेड

ईमेल- irpricha@gmail.com

दिनांक: 15.02.2023

स्थान: मोहाली

पता: डी-190, तीसरी मंजिल, सेक्टर-74, फेज-8बी, मोहाली-160071

“स्वामी दयानन्द सरस्वती एक दूरदृष्टा और सामाजिक सुधारों से लोगों का ज

✦ सूचना, लोक संपर्क, भाषा तथा

Jansatta 15.02.2023

The E-Tender Acceptance Authority having Sole Right to Accept or Reject e-tender.

Date :- 16/02/2023

SD/- Executive Engineer - I, Pune Board, Pune

फॉर्म जी

रिचा इंडस्ट्रीज लिमिटेड के लिए
अभिरुचि की अभिव्यक्ति हेतु आमंत्रण

टैक्सटाइल युनिट, प्लॉट नं. 29, वीएलएफ इंडस्ट्रियल एरिया, फेज-II,

फरीदाबाद-121003, हरियाणा

पीईसी निर्माण युनिट विगत कारीपुर, उत्तराखंड

(दियाला और शोशन अधमता (कारपोरेट व्यक्तियों के लिए दियाला संकल्प प्रक्रिया) विनियमावली,
2016 के विनियम 38ए(1) के तहत)

संबंधित विवरण

1. कारपोरेट दैनदार का नाम सीआईएन/पैन सहित	रिचा इंडस्ट्रीज लिमिटेड सीआईएन: L1715HSR1993PLC032108 पैन: AAACR7943J
2. पंजीकृत कार्यालय का पता	प्लॉट नं. 29, वीएलएफ इंडस्ट्रियल एरिया, फेज-II, फरीदाबाद-121003, हरियाणा
3. वेबसाइट का यूआरएल	----- कोई नहीं -----
4. स्थान जहाँ अधिकांश स्थिर परिसंपत्तियाँ स्थित हैं	फरीदाबाद, हरियाणा, कारीपुर, उत्तराखंड
5. मुख्य उत्पादों/सेवाओं की इस्ताल क्षमता	संकल्प प्रक्रेशनल को irpricha@gmail.com पर अनुसूच मैजकर मांगी जा सकती है
6. अंतिम वित्तीय वर्ष में किसी मुख्य उत्पाद/सेवाओं की मात्रा और मान	संकल्प प्रक्रेशनल को irpricha@gmail.com पर अनुसूच मैजकर मांगी जा सकती है
7. कर्मचारी/चरनीनरों की संख्या	350
8. दो वर्ष के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों सहित), लेनदारों की सूची, प्रक्रिया की आगामी घटनाओं के लिए संबंधित स्थितियों सहित विस्तृत विवरण उपलब्ध है:	संकल्प प्रक्रेशनल को irpricha@gmail.com पर अनुसूच मैजकर मांगा जा सकता है
9. कोड की भात 25(2)(एच) के तहत संकल्प आपेदकों की पात्रता उपलब्ध है:	संकल्प प्रक्रेशनल को irpricha@gmail.com पर अनुसूच मैजकर मांगा जा सकता है
10. अभिरुचि की अभिव्यक्ति प्राप्ति की अंतिम तिथि	02.03.2023
11. संभावी संकल्प आपेदकों की अंतिम सूची के निर्माण की तिथि	12.03.2023
12. अंतिम सूची को आवाचीय प्रस्तुत करने की अंतिम तिथि	17.03.2023
13. ईओआई जमा करने की ईमेल आईडी	irpricha@gmail.com

कल/-

कारिष कुकर

संकल्प प्रक्रेशनल

पंजीकरण नं: IBB/MFA-001/IF-P00178/2017-18/10357

रिचा इंडस्ट्रीज लिमिटेड

ईमेल: irpricha@gmail.com

रिचा/क: 15.02.2023

स्थान: मोहली

पता: टी-190, लैन्स टावर, सेक्टर-74, फेज-8बी, मोहली-160071

भारतीय स्टेट बैंक (एसबीआई) सीमांत लागत पर उधारी दर में 10 आधार अंक की बढ़ोतरी 1 फरवरी से लागू हो गई है। कर्जदाता ने भारतीय स्टेट बैंक (आरबीआई) की मौद्रिक नीति (एमपीसी) द्वारा पिछले सप्ताह आधार अंक बढ़ोतरी करने का फैसला किया है।

भारतीय रिजर्व बैंक ने पिछले सप्ताह प्रमुख नीतिगत दर रीपो रेट में 10 आधार अंक बढ़ोतरी की है और रीपो रेट 6.5 प्रतिशत हो गया है। केंद्रीय बैंक ने खिलाफ सख्त रुख बनाए रखा है। कोई नरमी न करने का इरादा एसबीआई की वेबसाइट पर

2 लाख

संजीव मुखर्जी
नई दिल्ली, 15 फरवरी

देश में सहकारी आंदोलन को बढ़ावा देने के लिए आज केंद्रीय मंत्रिमंडल ने 2023-24 साल में 2 लाख प्राथमिक सहकारी समितियां (पीएसीएस) और 2 लाख प्राथमिक समितियां गठित करने की योजना घोषित की है। यह समितियां देश की ग्रामीण और गांवों में बनेंगी, जहां तक संभव हो सके।

इस समय देश में करोड़ों